

Multi-State Co-operative Societies Act, 1984

1155. SHRI SADASHIVRAO DADOBA MANDLIK : Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to amend the Multi-State Co-operative Societies Act, 1984 to make the functioning of co-operative societies more democratic and autonomous;

(b) if so, the details of changes likely to be made in existing Act; and

(c) the time by which the final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (c) As announced in the Budget Speech of the Minister of Finance on 1.6.1998, Government will shortly bring forward a model cooperative law to replace the Multi-State Cooperative Societies Act of 1984. The proposed Law would be a part of a concerted programme to revitalise the co-operative sector. The thrust of the proposed legislation would be to provide greater functional autonomy to Multi-State Cooperative Societies to manage their affairs. After completing procedural formalities, the proposed legislation will be introduced in Parliament.

[Translation]

Bargi Dam

1156. SHRI DADA BABURAO PARANJPE: Will the PRIME MINISTER be pleased to state:

(a) whether some cracks have developed in Bargi Dam;

(b) if so, the details thereof alongwith the reasons therefor;

(c) whether there is apprehension of loss of life and property in any area due to leakage in Bargi Dam; and

(d) if so, the steps taken by the Government to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) No Sir.

(b) to (d) Do not arise.

[English]

Upper Krishna Project

1157. SHRI C.P.M GIRIYAPPA : Will the PRIME MINISTER be pleased to state :

(a) whether land required for ongoing Upper Krishna Project has not been acquired so far;

(b) if so, the reasons therefor;

(c) whether several land acquisition cases related to this project are still pending in various courts;

(d) if so, the details thereof ; and

(e) the reaction of the Government thereto and the remedial steps being taken?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (e) Irrigation being a state subject, execution of irrigation projects including land acquisition is done by the State Governments themselves. As per information available with the centre, the project authorities of Upper Krishna Project have programmed rehabilitation and resettlement activities to be synchronous with raising of Almatti Dam.

National Agenda

1158. SHRI K.D. SULTANPURI : Will the PRIME MINISTER be pleased to state :

(a) the details of the policies and programmes which have been given preference in the National Agenda;

(b) whether there are certain issues in which difficulties are being experienced in their implementation; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (c) The National Agenda for Governance, inter alia, reflects the commitment of the Government to the people to give a stable, honest, transparent and efficient Government capable of accomplishing all-round development. The main thrust areas in the National Agenda include :

(a) The reform process will be given a strong Swadeshi thrust to ensure that national economy grows on the principle that 'India shall be built by Indians'.

(b) Reforms will be reappraised and revitalised through giving primacy to removal of unemployment, and to an accelerated development of infrastructure, particularly energy and power production

(c) The necessary steps are proposed to be taken to expedite implementation of policies and programmes in accord with national interests and give the entire national development efforts a humane face with total eradication of poverty as the ultimate goal.